

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (PROF. S. NURUL HASAN) : (a) Re-admission of expelled students, and review of the cases of students involved in copying were among the demands of the students which led to recent disturbances in the University.

(b) and (c). According to the information furnished by the University some student leaders connected with the Rastriya Chhatra Sangathan, Students' Federation, Yuvak Congress and a section of the Samajvadi Yuvajana Sabha have condemned the agitation launched in the University.

#### Pre-fabricated Houses

103. SHRI K. BALATHANDAYUTHAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any scheme before Government to make pre-fabricated houses to meet the demands for cheaper houses ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I.K. GUJRAL) : (a) and (b). Government are considering a scheme for setting up factories to produce prefabricated houses. The available data in our country and experience in other countries shows that prefabricated houses are not cheaper than the traditionally built houses but there is considerable saving in time. A technical Committee for a further study has been proposed by the experts to consider this matter.

#### Silos and Grain Storage Warehouses in Bulandshahar, U.P.

104. SHRI HARI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the cause of delay of erection of silos and grain storage warehouses at Bulandshahar in Uttar Pradesh ; and

(b) whether some land holders of the Bulandshahar, Uttar Pradesh have offered land to avoid land acquisition and unnecessary delay for the above purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) There is no proposal to construct silos at Bulandshahar. There is, however, a proposal to construct conventional godowns with a capacity of 10,000 tonnes with assistance from the World Bank. There was delay in constructing the godowns as the site originally selected for the purpose did not become available since the owners of the site filed a Writ Petition and it became necessary to select an alternative site and then to take further action for the construction of the godown.

(b) No, Sir. Since there was delay in securing possession of the land which had originally selected for the construction of godowns on account of the owners of the land having filed a Writ Petition, negotiations were conducted and eight acres of land were purchased.

#### Entrusting Distribution of seed to a private Company by National Seeds Corporation

105. SHRI HARI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation of India has given full control and authority to distribute, and sell all its whole seed of Bonne Villa peas to the Hindustan Lever Company of India, a private firm ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No Sir, Hindustan Lever Company of India bought 1,500 quintals out of a total of 1,896 quintals sold by the National Seeds Corporation in 1969-70. In 1970-71 they bought 250 quintals out of 1,224 quintals sold.

(b) Question does not arise.